

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-489/2019

New Delhi, this the 11th day of February, 2019

Hon'ble Sh. A.K. Bishnoi, Member(A)

Narender Singh Rana, Aged 61 years,
S/o Karan Singh Rana, Group B,
R/o A-73/1, Gali No. 6, Post-MI
Shiv Mandir Road, Swaroop Nagar,
Delhi-110042. ... Applicant

(through Sh. J.S. Mann)

Versus

1. The Commissioner (North DMC)
Dr. Shyama Prasad Mukherjee
Civic Centre, Jawahar Lal Nehru Marg,
New Delhi-110002.
2. Deputy Chief Accountant (North DMC),
Civil Line Zone,
16 Rajpur Road, Delhi-54. ... Respondents

ORDER (ORAL)

Heard learned counsel for the applicant.

2. The applicant was working on the post of Assistant Malaria Inspector and retired from service on 31.12.2017. He has filed the present OA seeking remaining amount of retiral benefits from the respondents. In this connection earlier he had also sent a legal notice dated 02.11.2018 but there has been no response to the same. Hence, he has approached this Tribunal.

3. Under the circumstances, the OA is disposed of at the admission stage itself, without going into the merits of the case with a direction to the respondents to consider the legal notice of the applicant dated 02.11.2018 (Annexure A-2) treating this OA also as a part of the representation and to decide the same within ninety days from the date of receipt of a certified copy of this order through a self-contained and speaking order. No costs.

**(A.K. Bishnoi)
Member (A)**

/ns/